

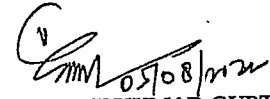
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect:-

S.N.	Name of the Officials	From	To
1	Sh. Pintu S/o Sh. Braham Pal EC: 10774/85831397	Orderly in the court of Sh. Vikas Dhull, Special Judge (PC Act) CBI, RADC, New Delhi.	Orderly in the vacant court previously presided over by Sh. Rajiv Mehra, POIT, RADC, New Delhi.
2	Sh. Suneet Singh Rawat S/o Sh. K S Rawat EC: 74809819	Orderly in the vacant court previously presided over by Sh. Rajiv Mehra, POIT, RADC, New Delhi.	Orderly in the court of Sh. Vikas Dhull, Special Judge (PC Act) CBI, RADC, New Delhi.
3	Sh. Deepak Chaudhary S/o Sh. Surender Kumar Chaudhary EC: 12779170/92014	Orderly in the Office Pool, RADC, New Delhi	Orderly in the vacant court previously presided over by Sh. Rajiv Mehra, POIT, RADC, New Delhi.
4	Sh. Rohit Kumar S/o Sh. Hari Har Ram EC: 36505997	PA in the court of Sh. Tarun Yogesh, POLC, Rouse Avenue District Court, New Delhi.	PA in the Office Pool, Rouse Avenue District Court, New Delhi
5	Sh. Rakesh Dutt S/o Sh. Tanvir Singh EC: 15205529/13451	JA in the Copying Agency, Rouse Avenue District Court, New Delhi	JA in the Record Room & Digitization Cell, Rouse Avenue District Court, New Delhi
6	Sh. Manoj Kumar Singh S/o Sh. Dashrath Singh EC 13906/25694978	JA in the Record Room & Digitization Cell, Rouse Avenue District Court, New Delhi	JA in Bail & Filing Branch, RADC, New Delhi.
7	Ms. Shilpi Bhatia W/o Sunny Bhatia EC: 23762403	JJA in Bail & Filing Branch, RADC, New Delhi.	JJA in the Facilitation Centre, RADC, New Delhi
8	Ms. Bhawna Gulati W/o Sh. Rishi Gulati EC: 80284706	JJA in the Facilitation Centre, RADC, New Delhi	Asstt. Ahlmad/JJA in the court of Ms. Sunena Sharma, Spl. Judge (PC Act) CBI, RADC, New Delhi
9	Ms. Manisha Gautam D/o Sh. Krishan Pal Gautam EC: 10267464	Asstt. Ahlmad/JJA in the court of Sh. Sameer Bajpai, Spl. Judge (PC Act) CBI, RADC, New Delhi	Ahlmad/JJA in the Court of Sh. Joginder Prakash Nahar, POLC, RADC, New Delhi
10	Sh. Sunil Kumar S/o Sh. Banwari Lal EC: 10101313	Ahlmad/JJA in the Court of Sh. Joginder Prakash Nahar, POLC, RADC, New Delhi	Assistant Ahlmad/JJA in the Court of Sh. Joginder Prakash Nahar, POLC, RADC, New Delhi

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(VINAY KUMAR GUPTA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

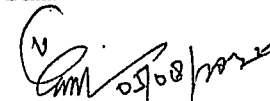
Dated, Delhi the 05/08/2022

At 04:00 P.M.

No.: 4278-4326-D /F.7/P&T/Admn/RADC/2022

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I, II & III, Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch Incharge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. Dealing Official Leave Seat, RADC, Delhi
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi
10. The Dealing Official T&P - I, II & III, Personal File/ACR/Leave/Website Committee, THC, Delhi.


Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

